

CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH
JABALPUR

Original Application No.200/00660/2018

Jabalpur, this Monday, the 17th day of June, 2019

HON'BLE MR. RAMESH SINGH THAKUR, JUDICIAL MEMBER

1. Ku. Tomani Pillai, D/o Late Shri Shani Swami Pillai, aged about 66 years;
2. Ku. Pushpa Pillai, D/o Late Shri Shani Swami Pillai, aged about 62 years;
3. Ku. Maya (Amadro) Pillai, D/o Late Shri Shani Swami Pillai, aged about 58 years;

All residents of 2017, Howbagh, Gorakhpur, Jabalpur (M.P.)
-Applicants

(By Advocate – Shri Ghanshyam Barman)

V e r s u s

1. Union of India through its Secretary, Ministry of Defence, Raksha Bhawan, New Delhi – 110001.
2. Commandant, 506 Army Base Workshop, PIN – 901124, through 56 APO

-Respondents

(By Advocate – Shri Surendra Pratap Singh)

O R D E R (O R A L)

MA No.200/00694/2019 has been filed by the applicants for withdrawal of the Original Application.

2. In view of the reasons assigned in the MA, same is allowed and the O.A is dismissed as withdrawn.

(Ramesh Singh Thakur)
Judicial Member

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